

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 182 of 2011

Dated: 10<sup>th</sup> May, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

M/s. Rajasthan Steel Chambers & Ors. .... Appellant (s)

Versus

Rajasthan Electricity Regulatory  
Commission & Anr. .... Respondent (s)

Counsel for the Appellant (s) : Ms. Swapna Sheshadri.  
Ms. Priyadarshini Verma

Counsel for the Respondent (s) : Mr. R.K. Mehta, Mr. Antaryami  
Upadhyay and Mr. David A for R-1  
Mr. Pradeep Misra &  
Mr. Suraj Singh for R-2

ORDER

Hearing is concluded. Parties, as prayed for, shall file their respective written arguments. Matter is posted for reporting compliance on 22<sup>nd</sup> May, 2012.

(V.J. Talwar)  
Technical Member

(P.S. Datta)  
Judicial Member

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